

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**IN THE MATTER OF:**

Romesh Chandra Grover

Vs.

Paramount Coaching Centre Pvt.Ltd

**SECTION**

U/s 9 of IBC, 2016

**CORAM:**

CH. MOHD. SHARIEF TARIQ  
MEMBER (JUDICIAL)

**PRESENT:**

For the Applicant/FC

For the Respondent

For the Intervener

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:

**Item No.-139**  
IB-2399(ND)/2019


....OPERATIONAL CREDITOR

...CORPORATE DEBTOR

**Order delivered on 24.12.2020**

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble  
Members.  
Put up on 25.02.2021.

  
(Madhu Narula)  
Court Officer